

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

CP(IB) No. 399/9/HDB/2022

AND

Rst App (IBC) 06/2024 in CP(IB) No. 399/9/HDB/2022

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Vikash Kumar Keshan representing
Keshan Trading Corporation

...Operational Creditor

AND

OM Dhar Engineering Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Rst App (IBC) 06/2024

Learned PCS Mr Tapasvilal Deora, for applicant present through Video Conference.

Learned Counsel Mr Venkata Nagaraju, for respondent present through Video Conference.

It is represented that written submissions filed. **For orders on 14.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)